

SHRI JYOTIRMOY BOSU: Will the hon. Minister tell us if he is or is not aware of the fact that the manufacturers of the Islander are a very small British firm bought over by the Swiss, with a very dubious record, having gone into liquidation twice in the past three years? How can Government assure supply of spare parts and supporting equipment for this aircraft in the years to come? It is also not a fact that Hindustan Aeronautics have been strongly opposing this aircraft and that they consider the Avro quite suitable for this purpose because they are being used by the Coast Guard at the present moment?

SHRI SHIVRAJ V. PATIL: I may bring it to the notice of this august House that the decision to have dealings with this company was taken in 1978 in the Janata regime. I do not have any information if the company is having a good record or not. I will not be in a position to answer that question here offhand.

SHRI JYOTIRMOY BOSU: Will he go the information and lay it on the Table?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): Why should we have an interest?

SHRI JYOTIRMOY BOSU: You have no interest?

SHRI SHIVRAJ V. PATIL: We are thinking of developing ourselves in our country an aircraft which can be used for this purpose also, but the question is one of time whether we would be able to have it within one or two years. If we have an aircraft manufactured in our country, we may use that for this purpose also. About the spares, I do not think there will be any difficulty.

SHRI JYOTIRMOY BOSU: He has not answered my question.

MR. SPEAKER: He will find out.

SHRI JYOTIRMOY BOSU: Let him lay it on the Table of the House.

MR. SPEAKER: Let him get the information.

SHRI JYOTIRMOY BOSU: How do we get the information? You kindly request him to lay it on the Table of the House.

SHRI SHIVRAJ V. PATIL: We will not be in a position to give any kind of assurance. I can assure the House that we will protect our interest in the proper manner.

SHRI HARIKESH BAHADUR: I would like to ask the hon. Minister whether it is not a fact that these Islanders use aviation gasoline which is in acute short supply throughout the world specially because of the closure of the Abadan refinery in Iran and also because the Indian Oil Corporation has already warned all the users of aviation gasoline that the supply is not certain and, if that is correct, whether the Islander aircraft is prone to be grounded suddenly. Is the Government thinking to?

SHRI SHIVRAJ V. PATIL: The requirements of the Coast Guard for this purpose are very very small. The aircrafts which we would be taking for this purpose are also going to be very small in number. The requirement of the gasoline for this purpose is also very small. We need not worry on that account. There is not going to be any difficulty as far as the gasoline is concerned.

अमरीकी जिलेट कम्पनी के सहयोग से जिलेट ब्लेड का कारखाना स्थापित करना

332. श्री बिलीप सिंह भूरिया: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पोद्दार एन्टरप्राइज, कलकत्ता ने अमरीकी जिलेट कम्पनी के सहयोग से जिलेट ब्लेडों के निर्माण के लिये भारत में एक कारखाना लगाने का प्रस्ताव किया है;

(ख) यदि हां, तो कब; और

(ग) क्या अमरीकी गिलेट कम्पनी के सहयोग से कारखाने की स्थापना के लिये पौद्धार एन्टरप्राइज को लाइसेन्स जारी किए जाने की स्थिति में भारतीय ब्लेड निर्माता कम्पनियों को प्रतियोगिता का सामना करना पड़ेगा?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). The House of Poddar Enterprises, Calcutta have submitted their present application for the grant of Industrial Licence for the manufacture of stainless steel razor blades in collaboration with M/s. Gillette Company. U.S.A in may 1980.

(c) The extent to which the existing blade manufacturing companies will face competition in case this unit is licenced and is set up will depend on many factors like price and quality of their respective products and therefore it is not possible to indicate the same at this stage.

श्री बिलीप सिंह भूरिया: अध्यक्ष महोदय, मंत्री जी ने बताया है कि मई, 1980 में पौद्धार एन्टरप्राइजेज ने स्टेनलेस स्टील के रजर ब्लेड्स का निर्माण करने के लिए औद्योगिक लाइसेन्स दिए जाने हेतु आवेदन दिया है। मैं जानना चाहता हूँ कि इस पर कितनी लागत आयेगी और साल में कितने ब्लेड बनाये जायेंगे और उन ब्लेडों की कीमत क्या होगी?

श्री चरणजीत चानना: इसकी कॅपैसिटी तीन सौ मिलियन स्टेनलेस स्टील ब्लेड्स पर-एनम की होगी।

The investment is 100,000 dollars payable in three standard instalments subject to taxes. This is all about it. The whole thing is still under consideration. In fact, further details are being asked from them also in this case.

श्री बिलीप सिंह भूरिया: अध्यक्ष महोदय, मेरा दूसरा सवाल यह है कि भारत में ब्लेड बनाने वाली बहुत सारी कम्पनियाँ हैं जिनके

बनाए ब्लेडों से सभी माननीय सदस्य रोज़ सेव करके यहाँ आते हैं। फिर इस कम्पनी को हिन्दुस्तान में लाने की क्या आवश्यकता है --यह मैं जानना चाहता हूँ।

श्री चरणजीत चानना: माननीय सदस्य ने जो बात पूछी है कि क्यों आवश्यकता है तो उसके लिए मैं उसूल की बात बता सकता हूँ। इसपर हमने अभी फंसला नहीं किया है कि इसकी आवश्यकता है या नहीं, यह एप्लीकेशन अण्डर कंसीडरेशन है। आवश्यकता का उसूल मैं बताए देता हूँ, इण्डस्ट्रियल पॉलिसी के अनुसार यदि टेक्नालाजी एड-वान्समेंट के लिए इम्पोर्ट करनी पड़े तो वह इम्पोर्ट की जाती है। यह मैं आपको असूल की बात बताता हूँ कि अगर यहां पर एड-वांसड टेक्नालाजी है, तो उसको फस्ट-प्रीफरेंस दिया जाता है।

श्री रामावतार शास्त्री: अध्यक्ष जी, मैं मंत्री महोदय से आपके द्वारा जानना चाहता हूँ कि हमारे देश में ब्लेडों की कितनी आवश्यकता है और उनमें से कितने ब्लेड हम अपने देश में बनाते हैं तथा कितने हम बाहर से मंगवाते हैं? अगर ऐसी स्थिति है, तो किन देशों से मंगवाते हैं?

श्री चरणजीत चानना: अध्यक्ष महोदय, ब्लेड की इन्स्टॉल्ड कॅपैसिटी 2,680 मिलियन ब्लेड है और इसका 1979 में प्रोडक्शन मिलियन नम्बर में 1478.65 है। जहाँ तक सदस्य ने पूछा है कि हम कितने ब्लेड बाहर से मंगवाते हैं, मैं उनको बताना चाहता हूँ कि हम बाहर से कोई ब्लेड नहीं मंगवाते हैं, वे अपने आप लाते होंगे।

श्री राम स्वरूप राम: अध्यक्ष जी, ब्लेड इन्डस्ट्री हमारे देश का घरेलू उद्योग है। गिलेट एक मल्टी-नेशनल कम्पनी है। हमारी 1973 की इन्डस्ट्रियल पॉलिसी के अनुसार हम नान-प्रम्योरिटी सेक्टर में मल्टी-नेशनल्स को इन्वाइट नहीं करेंगे लेकिन मंत्री महोदय का जवाब है कि इन्डियन ब्लेड की क्वालिटी अच्छी नहीं है। इसलिए मैं मंत्री महोदय से जानना चाहता हूँ कि सरकार का आई. एस. आई. मार्क जो ब्लेड है, उसके खिलाफ उनके डिपार्टमेंट में क्या किसी

तक की कम्प्लेंट दर्ज कराई गई है, जिससे पता चले कि हम जो ब्लेड बनाते हैं, उसकी क्वालिटी अच्छी नहीं है? मैं मंत्री महोदय से यह भी जानना चाहता हूँ कि क्या नॉन-प्रायोरिटी सेक्टर में मल्टी नेशनल कम्पनी को स्थान देने का प्रावधान है और यदि आप इस ब्लेड इन्डस्ट्री को बचत करना चाहते हैं, तो क्यों इंडियन कम्पनी को इन्वाइट नहीं किया जाता है और क्यों विदेशियों को बुलाया जा रहा है?

SHRI CHARANJIT CHANANA: Advancement of technology is allowed by the import of technology only where the technology is not being advanced at all here and where the priority sector also needs. If we want to be sure about our shaves, I personally feel that advancement of technology is a *sine qua non* as far as blade manufacturing is concerned. But I am not at all speaking for a multinational as far as advanced technology is concerned. The technology advancement will be promoted and it is essential.

WRITTEN ANSWERS TO QUESTIONS

Police-Public Relationship

*333. **SHRI N. E. HORO:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that some recommendations were made by the Committee on Police Training (1974) that Citizen's Committee should be formed at the District, Sub-Division and Police Station Levels, consisting of the representatives of various professional groups of the community and respectable persons and should promote a meaningful relationship between the police and public;

(b) if so, how far Government could get success in this regard; and

(c) whether the Union Government have taken steps or propose to

take steps for the implementation of these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) The Committee on Police Training had made a suggestion to this effect for being tried on experimental basis.

(b) and (c). The Union Government have already forwarded copies of the Report of the Committee on Police Training to all the States with the request that the various recommendations and suggestions contained therein may be implemented by the State expeditiously. The State Governments have been requested to intimate the action taken in this regard. On receipt of the information from the States, the same will be laid on the Table of the House.

Export of Scooters

*334. **SHRI C. CHINNASWAMY:** Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a heavy demand for Indian scooters in foreign countries;

(b) the number of scooters exported by Scooters India Ltd. and the names of the countries; and

(c) the steps taken by Government to promote export of scooters?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Indian Scooters are in demand in foreign countries.

(b) A Statement is laid on the Table of the House.

(c) Government provides the necessary input support where required.

Statement

Export of Scooters by M/s. Scooters India Ltd.

M/s. Scooters India Limited, Lucknow have exported scooters mainly